1	2	3	4	5	6	7
30	Chandigarh	0	0	0	0	0
31	D & N Haveli	6	6	6	0	0
32	Daman & Diu	3	3	5	*	*
33	Delhi	8	22	21	1	*
34	Lakshadweep##	4	4	6	*	*
35	Puducherry	24	37	37	0	*
	All India ²	23673	29639	25870	6148	2433

Note: # Data for 2009 repeated

Sanctioned data for 2009 used

NA: Not Available.

+ Allopathic Doctors.

- * Surplus All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall Ignoring surplus in some States/UTs.
- 1 One per each Primary Health Centre
- 2 For calculating the overall percentages of vacancy and shortfall, the States/UTs for which manpower position is not available, may he excluded.

Non-admittance of poor patients by private hospitals

3652. SHRI RAMDAS AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that majority of private hospitals in Delhi keep their beds vacant in the free-bed category for the poor despites allotting land to these private players at concessional rates;

(b) whether the Hon'ble Supreme Court of India has opined that such hospitals in Delhi were acting like five star hotels and had not kept their promise to treat poor-25 per cent outdoor and 10 per cent indoor, free of cost;

- (c) if so, the reasons therefor; and
- (d) the remedial action taken by Government against such private hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) The Govt. of NCT of Delhi has informed that majority of the critical

beds available in the identified private hospitals are occupied by eligible patients of EWS category. Though, non-critical beds in some of the hospitals are lying vacant.

(b) to (d) The Hon'ble Supreme Court vide its final hearing held on 1.09.2011, in the matter of Dharamshila hospital and Research Centre Vs. Social Jurist and Others in SLP(C) No. 18599/2007, upheld the order dated 2nd March, 2007 of Delhi High Court in WP No.2866/2002 and directed that identified private hospitals who have allotted land at concessional rates, are required to provide free treatment on 25 per cent OPD and 10 per cent IPD patients completely free of charge in all respect to poor patients.

The Govt. of NCT of Delhi has also informed that availability of vacant beds in the identified private hospital is displayed by them in their web-page on real time basis, to facilitate referral of poor patients. Instructions have been issued at regular interval to all Medical Superintendent/designated Officers of Government Hospitals to refer more patients to these hospitals.

Upgradation of Government Ayurveda College, Thiruvananthapuram

3653. SHRI P. RAJEEVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the budget sanctioned to upgrade the Government Ayurveda College in Thiruvananthapuram as a National Resource Centre for Geriatric Health Care; and

(b) how much of the sanctioned amount has been released till date?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) and (b) A proposal was received in 2008 for the upgradation of Government Ayurveda College, Thiruvananthapuram as a National Resource Centre for Geriatric Health Care under the Central Sector Grant-in-Aid Scheme for upgradation to Centre of Excellence. The proposal was considered and approved by the Project Approval Committee in a meeting held on 21.10.2009 subject to fulfillment of certain deficiencies about which the State Government was informed. Due to non receipt of some of these information/documents, no funds have been released.

Excessive use of chemicals in canned food

3654. SHRI RAMDAS AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: